

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

STARRED QUESTION NO:320
ANSWERED ON:16.08.2010
INCIDENTS OF AIR CRASHES
Rawat Shri Ashok Kumar;Ray Shri Rudramadhab

Will the Minister of DEFENCE be pleased to state:

- (a) the details of fighter aircraft including MiG series and Sukhoi aircraft and helicopters crashed during the last three years and the current year date-wise;
- (b) the number of personnel and civilians killed/injured in the said crashes alongwith the financial loss incurred by the Government therein, incident-wise;
- (c) the amount of compensation paid by the Government in regard to above, incident-wise;
- (d) the outcome of investigation conducted in each of the crashes;
- (e) the remedial steps taken/proposed to be taken to prevent recurrence of such incidents; and
- (f) the action plan to phase out the MiG series aircraft and plan to procure replacement thereof?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 320 FOR ANSWER ON 16.8.2010

A total number of 39 fighter aircraft including MiG series, Sukhoi aircraft and helicopters have been lost in air crashes during the last three years from financial year 2007-2008 and the current financial year (till 11th August, 2010). Date-wise details of these crashes including personnel and civilian killed/injured are annexed.

Apart from the loss of the aircraft, compensation as per extant instructions is paid for the loss of civil property and injury/death.

Each aircraft accident in the IAF is investigated through a Court of Inquiry and remedial measures are undertaken accordingly to check their recurrence in future. Besides, a continuous and multi-faceted effort is always underway in the Indian Air Force to enhance and upgrade flight safety. Measures to enhance the quality of training to improve the skill levels, ability to exercise sound judgment and situational awareness of pilots are being pursued. Constant interaction with Original Equipment Manufactures (OEMs), both indigenous and foreign, is also maintained to overcome the technical defects of aircraft. Besides, anti-bird measures are also undertaken.

Phasing out of a particular aircraft and its replacement is decided based on the operational requirements of services which is reviewed from time to time.